

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2018 &
IA NO. 1636 of 2018 & IA NO. 31 OF 2019**

Dated: 7th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Sai Warddha Power Generation Limited Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Anand K. Ganeshan

Counsel for the Respondent(s) : Mr. S. K. Raungta, Sr. Adv.
Ms. Pratiti Rungta
Mr. Shivankur Shukla for R-1

Mr. Ashish Singh
Mr. Anup Jain
Ms. S. Rama for R-2

Ms. Arti Singh
Mr. Akash Deep Singh for R-5

ORDER

List the matter on **30.08.2019 at 2.30 p.m.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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